

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA No. 418 of 1997

Wednesday, this the 26th day of March, 1997

CORAM

HON'BLE MR. PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER  
HON'BLE MR. AM SIVADAS, JUDICIAL MEMBER

1. K.S. Padmakumar,  
Part time Sweeper-cum-Scavenger,  
Sub Record Office of Railway Mail  
Service, Trivandrum Division,  
Neyyattinkara. .. Applicant

By Advocate Mr. Thomas Mathew

Versus

1. Sub Record Officer,  
Railway Mail Service, Trivandrum  
Division, Neyyattinkara.
2. Inspector, Railway Mail Service,  
Trivandrum 1st Sub Division,  
Trivandrum.
3. Senior Superintendent, Railway  
Mail Service, Trivandrum Division,  
Trivandrum.
4. Union of India represented by its  
Secretary, Department of Posts,  
New Delhi. .. Respondents

By Advocate Mr. James Kurian, ACGSC

The application having been heard on 26-3-1997, the  
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

The applicant is working as Part-time Sweeper-cum-  
Scavenger in the Sub Record Office of Railway Mail Service,  
Neyyattinkara. He submits that according to A-3 and A-4

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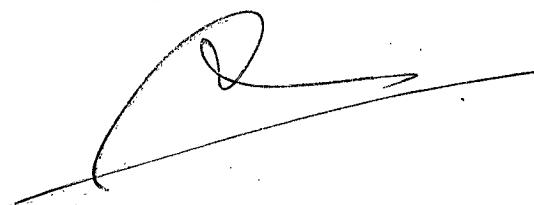
he is entitled to be given preference for appointment as Extra Departmental Mail Man in the same Sub Record Office. He has made a representation A-7 in this behalf to the 2nd respondent and it is submitted that there has been no response. Learned counsel appearing for the respondents submits that the A-7 representation will be disposed of.

2. We direct the 2nd respondent to consider A-7 representation and pass appropriate orders thereon within one month from today. The vacancy of Extra Departmental Mail Man in the Sub Record Office, Neyyattinkara will not be filled up before the representation is disposed of and a copy of the order is communicated to the applicant.

3. Learned counsel for respondents submits that he will forward a copy of the application and a copy of this order to the 2nd respondent for compliance. We record the submission.

4. Application is disposed of as aforesaid. No costs.

Dated the 26th of March, 1997



AM SIVADAS  
JUDICIAL MEMBER



PV VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

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LIST OF ANNEXURES

1. Annexure A 3 : True copy of para 4 of Director General, Posts, New Delhi Letter No.17-141/88-EDC & Trg dated 6.6.88
2. Annexure A 4 : True copy of Letter No.Rectt/27/1/IV dated 31 March 1992 of the Asst.Director, Recruitment, Office of the Chief Post Master General Kerala Circle.
3. Annexure A 7 : True copy of applicant's representation dated 21-3-1997 to the 2nd Respondent.

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